

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
272/16 (CA 741/16)	TP 214/17	For Considerat ion.	391 394	Citrix R&D India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Raghuram  
Cadambi  
for  
C.K. Nandakumar  
9900039559

Petitioner



Counsel for petitioner is present. He is directed to file accounting treatment certificate issued by the Auditor and also the <sup>latest</sup> last financial statement and also the authorities to whom notices to go.

List it on 12.04.2017.

MEMBER (J)

MEMBER (T)